

Shri B. R. Bhagat: I introduce the Bill.

12.56 1/2 hrs.

STATEMENT REGARDING ORDINANCE

The Minister of Planning (Shri B. R. Bhagat): On behalf of Shri T. T. Krishnamachari, I beg to lay on the Table a copy of the explanatory statement giving reasons for immediate legislation by the Companies (Amendment) Ordinance, 1964, as required under rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha. [Placed in Library. See No. LT-2984/64].

12.56 1/2 hrs.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL\*

The Minister of Law and Social Security (Shri A. K. Sen): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1950 and the Representation of the People Act, 1951.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1950 and the Representation of the People Act, 1951."

The motion was adopted.

Shri A. K. Sen: I introduce the Bill.

Shri S. M. Banerjee (Kanpur): Before you proceed to the next item, I wish to say that the new arrangement is very good, but, unfortunately, we cannot keep our papers. It has become like a hole, we have no space.

Mr. Speaker: I will get it examined, and we will discuss it.

12.57 hrs.

RE: LUNCH BREAK FOR LOK SABHA

Mr. Speaker: There is one other thing that I want to put before the House, whether the House would like this particular timing for sitting to

continue, or whether it would like a change. Special requests have been made to me that there ought to be a lunch hour in between.

Hon. Members: Yes.

Mr. Speaker: Shri Kamath has always been pressing that he would not allow the House to sit unless there is a quorum, and that difficulty also is there. If the House agrees, we might provide for a lunch hour.

Hon. Members: Yes.

डा० राम मनोहर लोहिया (फर्रुखाबाद): लंच घाबर के साथ माने हैं, एक घंटा या प्रायः घंटा। लेकिन मैं समझता हूँ कि बीच में कम से कम दो तीन घंटे दे दिये जायें तो ज्यादा अच्छा काम हो सकता है (इंटरसॉज) साथ दे ये समझ नहीं रहे हैं। देर से समझ में बात आती है।

श्री राधे लाल व्यास (उज्जैन): घाब लंच घाबर रखना चाहें तो बेशक रहें, हमें कोई एतराज नहीं है लेकिन समय ११ से ५ बजे तक ही रहना चाहिये। उस में घाबर घाब रखना चाहते हैं तो रहें, बर्ना नहीं। दस या साढ़े दस बजे से ले कर साढ़े पांच बजे तक बैठने के लिये हम तैयार नहीं हैं।

अध्यक्ष महोदय: घाब सब साहिबान को याद होगा और यह हमारे रूज में भी था कि हम दस बजे कर पैतालीस मिनट पर मुक किया करते थे। अगर हाउस इतिफाक करे तो हम दस बजे कर पैतालीस मिनट से मुक कर दें —

कुछ माननीय सदस्य: यस।

13 hrs.

अध्यक्ष महोदय: और तथा बजे तक बैठें। फिर हम तथा दो बजे यहाँ बैठें और साढ़े पांच बजे तक बैठें। इस तरह से सिर्फ १५ मिनट हम मुक करेंगे।

डा० राम मनोहर लोहिया : सुबह तो बजे से क्यों न बैठें ?

अध्यक्ष महोदय : भ्रगर सब लोग इस तरह से बोलेंगे तो कैसे काम चलेगा। एक एक कर के प्राप बोलें। यह भी हो सकता है कि मैं चन्द मैम्बर साहबान को बुला लूँ चैम्बर में और वहाँ पर हम बात कर लें और मैं बिजिनेस ऐडवाइजरी कमेटी के सामने उसे पेश कर दूँगा। धलावा उन मैम्बरों के जो बिजिनेस ऐडवाइजरी कमेटी में हैं भ्रगर कोई साहब खास तौर से धाना चाहें तो मैं उन को भी दावत देता हूँ कि वे ध्रा जायें।

श्री राधेलाल व्यास (उज्जैन) : मैं यह निवेदन करना चाहता हूँ कि पहले तो लंच के लिये हम ऐडजर्न करने से एक बजे से ढाई बजे तक . . . .

अध्यक्ष महोदय : यह सब चीजें हम वहाँ देख लेंगे।

13.01 hrs.

#### MOTION RE: FOOD SITUATION

The Minister of Food and Agriculture (Shri C. Subramaniam): I beg to move:

"That the Food situation in the country be taken into consideration."

I do not propose to make a speech at this stage. I would like to point out to hon. Members that a fairly comprehensive note has been circulated. That note contains two parts. The first part is a review of the general situation with regard to food in the country.

Shrimati Kenu Chakravarty (Barackpore): My request is that since we start this debate today, is it possible for some of us who have arrived today to send in amendments?

Mr. Speaker: Those who have arrived today—I will allow them, particularly those who had been under arrest.

श्री कमल नयन चक्रवर्ती (दुर्गा) : यदि सुबह के घाट बजे शुरू कर के लंच के पहले खरम कर दिया जाये तो ज्यादा अच्छा होगा।

Mr. Speaker: Order, order. When we have decided that we will discuss it in the Business Advisory Committee, why should there be further suggestions?

Shri C. Subramaniam: Sir, I was referring to the note which has been circulated to the hon. Members. There are two parts. The first part is a general review of the food situation. . . . (Interruptions).

Mr. Speaker: Will he kindly resume his seat? Even when the business of the House is suspended some hon. Members do not feel it; they continue talking.

Shri Hem Barua (Gauhati): Lunch question is uppermost in their minds.

Mr. Speaker: This is not how they should give expression to this.

Shri C. Subramaniam: I have tried to give the background material with regard to the present situation by reviewing the situation in the past few years and I have also indicated how we are tackling the present situation and the future steps that we are contemplating with regard to food policy.

The second part gives the statistical information about various production figures, the money in circulation and various other relevant data which will be useful for the hon. Members.